

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1234 of 2019**

**IN THE MATTER OF:**

**Fort Gloster Industries Ltd. (Cable Works)  
Sramik Karamchari Union (INTUC) & Ors. ...Appellants**

**Versus**

**Resolution Professional,  
Fort Gloster Industries Ltd. & Ors. ...Respondents**

**Present:**

**For Appellant : Mr. Ramji Srinivasan, Senior Advocate with  
Mr. Kunal Chatterji, and Mr. Pravara Veer Misra,  
Advocates**

**For Respondents: Mr. Anuj Singh and Mr. Anand Varma, Advocates for  
RP and Mr. Bijay Murmuria, RP  
Mr. S. N. Mookherjee, Senior Advocate with  
Mr. P.K. Jhunjhunwala, Mr. Shaunak Mitra and  
Mr. Anil Agarwalla, Advocates for R-2  
Mr. D.N. Sharma, Advocate**

**Company Appeal (AT) (Insolvency) No. 1272 of 2019**

**IN THE MATTER OF:**

**West Coast Paper Mills Ltd. ...Appellant**

**Versus**

**Bijay Murmuria, Resolution Professional,  
Fort Gloster Industries Ltd. & Ors. ...Respondents**

**Present:**

**For Appellant : Mr. Jayant Mehta and Mr. Arjun Asthana, Advocates**

**For Respondents: Mr. Anuj Singh and Mr. Anand Varma, Advocates  
and Mr. Bijay Murmuria, RP  
Mr. S. N. Mookherjee, Senior Advocate with  
Mr. P.K. Jhunjhunwala, Mr. Shaunak Mitra, Ms.  
Neha Sharma and Mr. Anil Agarwalla, Advocates for  
R-3  
Mr. D.N. Sharma, Advocate for CoC**

**Company Appeal (AT) (Insolvency) No. 1338 of 2019**

**IN THE MATTER OF:**

**Gloster Ltd. ...Appellant**

**Versus**

**The Resolution Professional,  
Fort Gloster Industries Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant :** Mr. S. N. Mookherjee, Senior Advocate with  
Mr. P.K. Jhunjhunwala, Mr. Shaunak Mitra, Ms.  
Neha Sharma and Mr. Anil Agarwalla, Advocates

**For Respondents:** Mr. Anuj Singh and Mr. Anand Varma, Advocates  
and Mr. Bijay Murmuria, RP  
Mr. D.N. Sharma and Mr. T.R.B. Shivkumar,  
Advocates for Intervenor for Hoogli  
Mr. Dinkar Singh, Ms. Priyanka Sharma, Advocates  
for CoC

**Company Appeal (AT) (Insolvency) No. 1343 of 2019**

**IN THE MATTER OF:**

**Gloster Cables Ltd.**

**...Appellant**

**Versus**

**Fort Gloster Industries Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :** Mr. Abhinav Vasisht, Senior advocate with  
Mr. Siddharth Dutta and Ms. Varsha Banerjee,  
Advocates

**For Respondents:** Mr. Anuj Singh and Mr. Anand Varma, Advocates  
and Mr. Bijay Murmuria, RP

**Mr. S. N. Mookherjee, Senior Advocate with  
Mr. P.K. Jhunjhunwala, Mr. Shaunak Mitra, Ms.  
Neha Sharma and Mr. Anil Agarwalla, Advocates  
Mr. Dinkar Singh and Ms. Priyanka Narang,  
Advocates for CoC**

**ORDER**  
**(Through Virtual Mode)**

**22.09.2020** Pleadings are complete. Learned counsel for the parties may file their short written submissions, not exceeding three pages, along with relevant judgments and list of dates within two weeks. Intervenor is also permitted to file written submissions within two weeks.

Process the matter for hearing.

List the appeal 'for hearing' on **6<sup>th</sup> November, 2020** at 12.00 Noon.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[ Kanthi Narahari ]**  
**Member (Technical)**

/ns/gc/